

Insolvency and Bankruptcy Board of India



No. IBBI/PR/2021/34
10th December, 2021

Press Release

Seminar on “Insolvency Professionals & Registered Valuers: Milestones Achieved and the Way Forward”.

1. As part of the ongoing ‘Azadi Ka Amrit Mahotsav’ celebrations, the Insolvency and Bankruptcy Board of India (IBBI) in association with IPA of Institute of Cost Accountants of India and ICMAI Registered Valuer Organization organized a Seminar on “*Insolvency Professionals & Registered Valuers: Milestones Achieved and the Way Forward*” in New Delhi, on 8th December 2021.

2. The programmes included deliberations on journey of the development of the professions that are being shepherd by the IBBI i.e. IPs and RVs. Emerging challenges and opportunities in respect of these professions were also discussed in detail. Dr. Navrang Saini, Chairperson, IBBI addressed the participants as Chief Guest. He highlighted the importance of ethics and adherence to timelines in the conduct of IPs and RVs and importance of their role in the emerging economic landscape. He also highlighted the initiatives of IBBI in development of the two professions.

3. Apart from key IBBI functionaries, CMA P. Raju Iyer, President, Institute of Cost Accountants of India; CMA Vijender Sharma, Vice President, Institute of Cost Accountants of India; CS (Dr.) Shyam Aggarwal, Chairperson, ICMAI RVO; CMA Rakesh Singh, Past President, Institute of Cost Accountants of India; Dr. J. D. Sharma Chairperson, IPA ICAI; Dr. S. K. Gupta, MD and CEO, ICMAI RVO and Ms. Dewan, CEO, IPA of ICMAI also addressed the participants in the Seminar.
